

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Monday 22<sup>nd</sup>, January 2024 at 04.45 p.m. :**

### **I**

The Division Bench comprising of the of **Hon'ble Shri. Justice Prakash D. Naik (at Bombay) and Hon'ble Shri. Justice Manish Pitale (at Bombay)** will take up the **Appeal Under Arbitration Act No. 12 of 2019** and other connected matters, **for Final Hearing , through Video Conferencing**, as per the board notified.

### **II**

Necessary arrangement for Video Conferencing is made in **Court Room No. 6** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 18.01.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**